

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 478 of 2025

In the matter of

News item titled "DG sets contributing significantly to Punjab's Pollution" appearing in the Time of India dated 26.08.2025.

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Date: 9/1/2026

Place: AMRITSAR


 (Er. Sukhdev Singh),
 Environmental Engineer,
 Punjab Pollution Control Board,
 Regional Office, Amritsar
 (On behalf of respondent no.2)

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

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In the matter of

News item titled "DG sets contributing significantly to Punjab's Pollution" appearing in the Time of India dated 26.08.2025.

Status report by way of Affidavit of Er. Sukhdev Singh, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Amritsar on behalf of Punjab Pollution Control Board i.e. respondent no.2 and in compliance to order dated 07.11.2025.

I, the above-named deponent, do hereby, solemnly affirm and state as under:

Respectfully Showeth:

- 1) That the above-mentioned Original Application registered suo motu by this Hon'ble Tribunal on the basis of the news item titled "DG sets contributing significantly to Punjab's pollution" appearing in The Times of India dated 26.08.2025 is pending before this Hon'ble Tribunal wherein the issues relating to emissions from Diesel Generator (DG) sets and compliance with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986 have been raised.
- 2) That after considering the reply dated 03.11.2025 filed by the respondent Punjab Pollution Control Board, this Hon'ble Tribunal was pleased to pass an order dated 07.11.2025 thereby directing the Board to file further report in the case. In this regard, the relevant extract of paragraph 02 of the order dated 07.11.2025 is reproduced herein below for kind perusal and reference.

"2. The above paragraph though mentions that about 12530 DG sets are operating in the State with valid Consent to Operate' but it does not reflect that any ground verification has been done to find out the DG set which are illegally operating without the consent. The above paragraph further states that RO, Hoshiyarpur has sealed 8 DG sets for not meeting the norms but it does not disclose as to how many DG sets were inspected and verify to ensure the compliance of the norms. Thus, we require Respondent No. 2 to file a further report. Respondent No. 1 has also filed the reply dated



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06.11.2025 mentioning the revised emission norms in paragraph 5 of the reply but a copy thereof has not been placed on record. Learned counsel for the Respondent No. 1 submits that the same will be placed on record within three weeks."

- 3) That in compliance to order dated 07.11.2025 of this Hon'ble Tribunal, the Regional Office, Amritsar of the Board has desired information with regard to the inspection of the DG sets from all the Regional Offices of the Board (Barnala, Batala, Bathinda, Faridkot, Fatehgarh Sahib, Hoshiarpur, Jalandhar, Kapurthala, Ludhiana-1,II,III,IV, Muktsar Sahib, Patiala, Ropar, Sangrur, SAS Nagar and Tarn Taran) by writing a letter bearing no.4276-93 dated 02.12.2025 and a copy of the same is enclosed herewith as **Annexure R 2/A**.
- 4) That in reference to the letter dated 02.12.2025, all the Regional Offices of the Board have supplied the desired information to Regional Office, Amritsar incorporating the following details:
- i. Number of DG sets inspected in industries/commercial Establishments.
 - ii. Number of DG sets without valid Consents (CTO).
 - iii. Number of DG sets found compliant with environmental norms.
 - iv. Number of DG sets found non-compliant with environmental norms.
 - v. Number of SCNs/Directions issued to non-compliant D.G. Set of capacity
- 5) That the information received from all the Regional Offices of the Board has been compiled which reveals that 1323 number of DG sets were inspected by the Officers of the Board to check the compliance with consent conditions, guidelines of Central Pollution Control Board and applicable emission norms, effectiveness of canopy, stack height etc. Out of 1323 number of DG sets inspected by the officers, 1129 number of DG sets were found compliant with environmental norms, 156 number of DG sets were found without valid consents of the Board and 181 number of DG sets were found non-compliant with environmental norms. Acting on the inspection report, the Regional Offices have issued 179 show cause notices to the DG sets and action against 02 no. D.G. sets is under process. The district wise information in this regard is placed at **Annexure R-2/B**.



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- 6) That all the Regional Offices of the Punjab Pollution Control Board will continue with the Initiative to check the compliance of DG sets in routine and to take appropriate action against the non-compliant DG sets in accordance with the provisions of law.
- 7) That the deponent may kindly be allowed to place on record the present status report by way of affidavit on behalf of Punjab Pollution Control Board (respondent no.2) in compliance to order dated 07.11.2025.

[Handwritten Signature]
Deponent

Date: 9/1/2026
Place: AMRITSAR

(Er. Sukhdev Singh),
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, Amritsar
(On behalf of respondent no.2)

Verification:

I, the deponent above named, do hereby verify and state that the contents of the above affidavit are true and correct to the best of my knowledge and belief, as derived from the official record. No part of the above affidavit is false and nothing material has been concealed there from.

[Handwritten Signature]
Deponent

Date: 9/1/2026
Place: AMRITSAR

(Er. Sukhdev Singh),
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, Amritsar
(On behalf of respondent no.2)

I personally knew the deponent
Exhibant and he has signed in
my presence
[Handwritten Signature]

Serial No. 166
Date of Entry 9/1/2026



10 JAN 2026

ATTESTED as IDENTIFIED
[Handwritten Signature]
Satish Kumar Anand Notary
Amritsar

10 JAN 2026

 ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ PUNJAB POLLUTION CONTROL BOARD ਖੇਤਰੀ ਦਫਤਰ, ਅੰਮ੍ਰਿਤਸਰ ਖਤਾ: ਪਲਾਟ ਨੰਬਰ 164, ਫੇਕਲ ਪੁਆਇੰਟ, ਅੰਮ੍ਰਿਤਸਰ।	 LIFE Lifestyle for Environment
ਈ-ਮੇਲ: ppcb@amritsar@gmail.com	ਵੈੱਬਸਾਈਟ: www.ppcb.punjab.gov.in

No. 4276-93

Date: 02/12/25

To

The Environmental Engineer,
 Punjab Pollution Control Board,
 Regional Office-Barnala, Batala, Bathinda, Faridkot, Fatehgarh Sahib, Hoshiarpur,
 Jalandhar-I, Kapurthala, Ludhiana-I, II, III, IV, Mukatsar Sahib, Patiala, Ropar, Sangrur,
 SAS Nagar and Tarn Taran.

Sub: Submission of information regarding inspection of DG Sets in Compliance with Hon'ble NGT Orders in OA No. 478/2025

In reference to above, it is intimated that the subject cited OA came up for hearing before National Green Tribunal on 07.11.2025, wherein Hon'ble Tribunal considered the previous submitted reply of the Board and pointed out that about 12530 DG sets are operating in the State with valid Consent to Operate but it does not reflect that any ground verification has been done to find out the DG set which are illegally operating without the consent. The above paragraph further states that RO, Hoshiarpur has sealed 8 DG sets for not meeting the norms but it does not disclose as to how many DG sets were inspected and verify to ensure the compliance of the norms.

Accordingly, a Proforma has been devised so that report may be placed on the records of Hon'ble National Green Tribunal well before the next date of hearing which has been fixed for 13.01.2026 (copy enclosed).

In view of above, it is requested to conduct field inspections of DG sets and to ensure that the Proforma is filled strictly on the basis of actual ground verification. The completed Proforma must be submitted to this office positively by 25.12.2025, so that the information can be compiled and submitted in time bound manner.

This may be treated as MOST urgent.

Yours faithfully,

Encl. No. 4294-9300

Environmental Engineer
 o/c Regional Office, Amritsar
 Date: 02/12/25

A copy of the above is forwarded to the Senior Environmental Engineer, Zonal Office, Amritsar, Bathinda, Jalandhar, Ludhiana-I & II, Patiala-I & II for information and with the request to direct the Regional Offices falling under your jurisdiction to conduct the field inspections and supply the information to this office positively by 25.12.2025, please.

Environmental Engineer
 o/c Regional Office, Amritsar
 Date: 02/12/25

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Annexure R-2/B

S. No	Name of Regional Office	Number of DG sets inspected in Industries / commercial establishments	Number of DG sets without valid Consents (CTO)	Number of DG sets found compliant with environmental norms	Number of DG sets found non-compliant with environmental norms	Number of SCNs/Directions issued to non-compliant DG sets
1.	Amritsar	40	20	20	20	20
2.	Tarn Taran	15	0	15	0	0
3.	Batala	25	06	19	06	06
4.	Jalandhar	55	14	40	15	14 01 DG Set sealed
5.	Kapurthala	37	06	31	06	06
6.	Hoshiarpur	232	0	224	08	08
7.	Ludhiana-1	10	0	10	0	0
8.	Ludhiana-2	53	0	50	03	02 01 action under process
9.	Ludhiana-3	47	08	39	08	08
10.	Ludhiana-4	81	01	78	03	02 01 action under process
11.	Ropar	170	22	148	22	22
12.	SAS Nagar	74	26 (out of 13 have applied)	48	13	13
13.	Sri Mukatsar Sahib	27	09	18	09	09
14.	Faridkot	28	03	20	08	08
15.	Patiala	108	15	91	17	17
16.	Bathinda	37	01	36	01	01 DG Set sealed
17.	Fatehgarh Sahib	190	21	169	21	21
18.	Sangrur	45	13	28	17	17
19.	Barnala	49	4	45	4	4
	Total	1323	156	1129	181	179 notices issued including sealing of 02 DG Sets. Action under process against 02 D.G. Sets

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